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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. POONKUNDURAN	Counsel for the Petitioner	
2.	K. GOWTHAM KUMAR	Counsel for Respondent 2 & 3	

ORDER

Shri G Poonkundran, counsel for petitioner present. Shri K Gowtham Kumar, counsel for respondents present and prayed time for filing objections to the report of the Chartered Accountant. Counsel for petitioner stated that he does not have any objection to the report of the Chartered Accountant. Time extended at request. Put up on **23.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)